

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 260 OF 2011

Monday, this the 27th day of June, 2011

CORAM:

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

S.Jahangeer
Sub Divisional Engineer (VAS-PG), Mobile Services
Office of the General Manger (NP-CM)
Bharat Sanchar Nigam Limited, RTTC Campus
Kaimanam, Trivandrum – 40
Residign at House No.MGRA-7, Mythri Gardens
P.T Chacko Nagar, Medical College PO
Trivandrum - 11

... **Applicant**

(By Advocate Mr. TCG Swamy)

versus

1. The Chairman-cum-Managing Director,
Bharat Sanchar Nigam Limited (BSNL),
Corporate Office, Bharat Sanchar Bhawan
4th floor, Janpath, New Delhi – 110 001
2. The Assistant General Manager (Peers-II)
Bharat Sanchar Nigam Limited(BSNL),
Corporate Office, Bharat Sanchar Bhawan
4th floor, Janpath, New Delhi – 110 001
3. The Director (HR)
Bharat Sanchar Nigam Limited(BSNL),
Corporate Office, Bharat Sanchar Bhawan
4th floor, Janpath, New Delhi – 110 001
4. The Chief General Manager (Telecom)
Bharat Sanchar Nigam Limited
Kerala Circle, Trivandrum
5. Shri S.D.Anilkumar
Sub Divisional Engineer (Telecom)
Bharat Sanchar Nigam Limited
Srinagar, Jammu & Kashmir

... **Respondents**

(By Advocate Mr. George Kuruvilla (R1-4))

The application having been heard on 27.06.2011, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

When the OA was taken up today for consideration, the learned counsel for applicant submitted that he is no longer interested in pursuing the same. OA is dismissed as withdrawn. No costs.

Dated, the 27th June, 2011.



**K GEORGE JOSEPH
ADMINISTRATIVE MEMBER**

VS